

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.232

TP 78 of 2017

(Gujarart High Court Co. Application No. 458 of 2016)

Proceedings under Section 560 of Co.Act 1956

IN THE MATTER OF:

Liquidator of Alps BPO Services Ltd
V/s
ROC Gujarart

.....Applicant

.....Respondent

Order delivered on: 18/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : None
For the RoC : Ms. Rupa Sutar, Dy. RoC

ORDER

None present for the applicant. Reply is not filed by RoC. RoC is directed to file reply within one-week.

List for further consideration on 16.05.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)